

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **14.08.2025** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 102/2025 For Stay IA No. 1114/2025 For Additional Docs IA No. 1115/2025	Dhanalakshmi Srinivasan Builders & Housing Pvt Ltd Vs Chhapra-Hajipur Expressways Ltd & 10 Ors	Mr. Abhishek Jenasenan	Mr. Venkata Rami Reddy For Caveator

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 355/2025 Interim Injunction IA No. 1067/2025 (With defects)	Maruthanayagam Kathires Promoter, Shareholder and Suspended Director, Marutham Steel Rolling Mills Pvt Ltd Vs Ravindranath Narayana Rao & Anr.	Mr. J Manivannan	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	IA No. 1054/2025 (To implead) in Comp App (AT) (CH) No. 107/2023 For Direction IA No. 1117/2025	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd & 12 Ors	Mr. Krishna Ravindran	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 1116/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024	Binjusaria Ispat Pvt Ltd Vs Maruti Venkata Subba Rao Poluri, RP of Abhirama Steels Pvt Ltd & Anr	Mr. Amir Bavani	Mr. Rohan Aloor- R2

For Admission (After Notice)

(Request for adjournment in Item No. 5 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 423/2024 For Stay IA No. 1151/2024 To Vacate Stay IA No. 1032/2025	S Parvathi Suspended Director of the Corporate Debtor Mast Innovative Products Pvt Ltd Vs Valdel Projects Pvt Ltd & Anr.	Mr. Sandeep Kumar Ambalavanan	Ms. Shubharanjani Ananth- R1
6.	Comp App (AT) (CH) (Ins) No. 285/2025 For Stay IA No. 797/2025 For Exemption IA No. 798/2025	National Stock Exchange of India Ltd Vs Consortium of Karishma Jain, Jupiter City Developers (I) Ltd & Adwaita Navigations Pvt Ltd SRA of XL Energy Ltd & 4 Ors.	Mr. Ishaan Agrawal	Mr. Kunal Kanungo- R1 Mr. Amir Bavani- R5
7.	TA (AT) No. 192/2021 (Comp App (AT) (Ins) 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd.	Mr. Mithun Shashank	
8.	Comp App (AT) (CH) No. 109/2023	Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Pvt Ltd & 15 Ors	Mr. K Rajendran	Mr. S Vikas Reddy R2
9.	Comp App (AT) (CH) No. 71/2024 For Stay IA No. 1080/2024 For Exemption IA No. 1081/2024 For Interim relief IA No. 1082/2024	Dr. Madhukar G Angur Vs Abhay Govind Chebbi & 21 Ors.	Ms. Ashima Mandla	Ms. Vandana PL R1 R3 R4 R5 R6 Mr. Cyril Prasad Pais R2 R13 R22 Mr. Chandramouli Prabhakar- R10 R20
10.	Comp App (AT) (CH) (Ins) No. 243/2024	Dr. Bramha Nand Singh, Suspended Director of Shivaani Alloy Steel Castings Ltd Vs Ramesh Babu Palutla, RP of Shivaani Alloy Steel Castings Ltd & 2 Ors WITH	Mr. Avinash Krishnan Ravi	Mr. Ramesh Babu Patutla- R1/RP Mr. B Dhanaraj- R2 Mr. G Sethu Rama Rao R3
11.	Comp App (AT) (CH) (Ins) No. 255/2024 For Stay IA No. 684/2024	Dr. Bramha Nand Singh, Suspended Director of Shivaani Alloy Steel Castings Ltd Vs Ramesh Babu Palutla, RP of Shivaani Alloy Steel Castings Ltd & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. Ramesh Babu Palutla, R1/RP Mr. B Dhanaraj- R2

12.	Comp App (AT) (CH) (Ins) No. 323/2024 For Exemption IA No. 855/2024 For Stay IA No. 856/2024	Sri Ravichandra Textiles Pvt Ltd Vs Union Bank of India Asset Recovery Branch & Anr	Mr.V Raghunath (Vakalat not filed)	Mr.M Muthuperiasamy R1
13.	Comp App (AT) (CH) (Ins) No. 465/2024	Pixtronic Global Technologies Pvt Ltd Vs MS Viswanathan Liquidator of Gemini Communication Ltd.	Mr. G Kalyan Jhabakh	Mr. V Manivannan
14.	Comp App (AT) (CH) No. 13/2025 For Stay IA No. 174/2025	Vision Broadband Services Pvt Ltd & Anr. Vs SY Sri Kumar Vision Broadband Services Pvt Ltd	Mr. K Manivannan	
15.	Comp App (AT) (CH) (Ins) No. 159/2025 For Direction IA No. 433/2025	Pratik Mehta & 3 Ors Vs Kondisetty Kumar Dushyantha, Liquidator of Unishire Housing LLP & 2 Ors	Mr. Adith Narayan Vijayaraghavan	
16.	Comp App (AT) (CH) (Ins) No. 185/2025 For Additional Docs. IA No. 498/2025	V. Ganesan Erstwhile Liquidator of Kamachi Industries Ltd. Vs Prudent ARC Limited & 5 Ors	Ms. S Indumathi Ravi	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	TA (AT) No.188/2021 (Comp App (AT) No. 77/2019	Dr. Joe Verghese & 2 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors. WITH	Ms. Arthi Fernandes	Mr. AM Sridharan R1 Mr. Saji P John R3 R4 & R6 Mr. Prasad Vijayakumar R5
18.	TA (AT) No. 189/2021 (Comp App (AT) No. 105/2019)	Dr. Mahabala Rai Vs Omega Hospitals Pvt Ltd & 10 Ors.	Mr. K Sathiyamurthi	Mr. AM Sridharan R1 Mr. Prasad Vijayakumar- R5
19.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No.122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2
20.	TA (AT) No. 256/2021 (Comp App (AT) (Ins) No. 28/2021 For Stay IA No. 70/2021)	The Kerala State Pollution Control Board & Anr. Vs Merchem Ltd & 23 Ors	Ms. Rema Smrithi VK	Mr. Aditya Verma R1

21.	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs Vels Studios and Entertainment Pvt Ltd & 5 Ors.	Mr. Badri Vishal Ms. Anisha Gupta	Mr. B Dhanaraj-R1 Mr. B Sivaraman R2 R3 R5 Ms. N Varsha- R6
22.	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
23.	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
24.	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021	Prakash Balasundaram & 9 Ors. Vs Shivadutt Bananje, RP, Fortuna Urbanscape Pvt Ltd & 2 Ors. WITH	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1 Mr. Naman Jhabakh R3
25.	Comp App (AT) (CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 Ors. Vs Shivdutt Bananje, RP, Fortuna Urbanscape Pvt Ltd & 37 Ors	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1
26.	Comp App (AT) (CH) No. 41/2022 For Stay IA No. 529/2022	V. Ravi Prakash Vs Associated Broadcasting Company Pvt Ltd & 9 Ors. WITH	Mr. GVL Murthy Mr. J Teja Verma	Mr. Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan-R2, R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srevatsa R9 Mr. DVAS Ravi Prasad R10
27.	Comp App (AT) (CH) No. 114/2022 For Stay IA No. 1036/2022	MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors	Mr. SV Pravin Rathinam	Mr. Adith Narayan Vijayaraghavan R2, R3 Mr. D Pavan Kumar R4-R8 Mr. DVAS Prasad R10
28.	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
29.	Comp App (AT) (CH) No. 117/2022 For Stay IA No. 1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

30.	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022	Huda Baghdadi & 8 Ors Vs Fakhruddin Mohammed & 7 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
31.	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022	Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
32.	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Ziauddin Nayyar & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
33.	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
34.	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022	Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
35.	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
36.	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18
37.	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Kamalesh Kumar Singhanian, Liquidator Khaitan Electricals Ltd. & Anr.	Mr.Sathiyarayanan	Mr. Pranay Agarwal R1
38.	Comp App (AT) (CH) (Ins) No. 140/2024 For Stay IA No. 376/2024	Reichindia Pharma Ltd. Rep by its Managing Director Syam Sunder Chidara	Mr. CV Shailandhran Mr. Ujjwal Jain	
39.	Comp App (AT) (CH) (Ins) No. 195/2024 For Urgent Hearing IA No. 535/2024	Max Infra (I) Limited Vs IVRCL Ltd. & 2 Ors. WITH	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 R2

40.	Comp App (AT) (CH) (Ins) No. 196/2024 For Urgent Hearing IA No. 536/2024	Max Infra (I) Ltd. Vs IVRCL Ltd. & 2 Ors. WITH	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 R2
41.	Comp App (AT) (CH) (Ins) No. 197/2024 For Urgent Hearing IA No. 538/2024	Max Infra (I) Ltd. Vs IVRCL Ltd. & 3 Ors. WITH	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 R2
42.	Comp App (AT) (CH) (Ins) No. 198/2024 For Urgent Hearing IA No. 540/2024	UANMAX - SARALA (JV) Vs IVRCL Ltd. & 2 Ors.	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 R2
43.	Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024	JDA Consultancy Services Pvt Ltd Vs Rajashree Santhanam Liquidator-Anandaram Developers Pvt Ltd WITH	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
44.	Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024	Jayapushpam Investments and Trading Pvt Ltd Vs Rajashree Santhanam Liquidator - Anandaram Developers Pvt Ltd	Ms. Shubharanjani Ananth	Mr. B Dhanaraj

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By order of Hon’ble Member (Judicial)

Chennai Bench

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